

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal Nos. 1890-1891/2010

ASSOCIATION OF VASANTH APPARTMENTS' OWNERS

Appellant(s)

VERSUS

V. GOPINANTH AND ORS.

Respondent(s)

[HEARD BY: HON. K.M. JOSEPH AND HON.PAMIDIGHANTAM SRI NARASIMHA,  
JJ. ]

WITH

C.A. No. 7334/2013 (XII)

C.A. No. 7847-7848/2013 (XII)

W.P.(C) No. 591/2015 (X)

Date : 13-02-2023

These matters were called on for pronouncement of judgment today.

For Appellant(s)

Mr. N. Subramaniyan, Adv.  
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Mr. Jatin Bhardwaj, Adv.

For Respondent(s)

Mr. R. Raja S. Padian, Adv.  
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Mr. Shobhit Dwivedi, Adv.  
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Mr. D. Kumanan, AOR  
Ms. Deepa S., Adv.  
Mr. Sheikh F. Kalia, Adv.  
Ms. Racheeta Chawla, Adv.  
Ms. Divya Singh, Adv.

Mr. Vinodh Kanna B., AOR

Mr. T. R. B. Sivakumar, AOR

Hon'ble Mr. Justice K. M. Joseph pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Pamidighantam Sri Narasimha.

Civil Appeals 1890-1891 of 2010 are disposed of and other appeals and the writ petition will stand dismissed in terms of the signed reportable judgment.

(NIDHI AHUJA) (RENU KAPOOR)  
AR-cum-PS ASSISTANT REGISTRAR  
[Signed reportable judgment is placed on the file.]